

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1689/89

(b)

New Delhi, dated the 12th May, 1994

Hon'ble Sh. S. R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri James Peter,
S/o Sh. Jiwan Masih Turkey,
R/o C-74, Krishi Vihar,
New Delhi-110048

... Applicant

(Miss Annu Grover, proxy counsel
for Sh. G. D. Gupta)

Versus

1. Union of India through the Secy. to the Govt. of India, Ministry of Agriculture, (Dept. of Agricultural Research and Education), Krishi Bhawan, New Delhi.
2. The Director General, Indian Council of Agricultural Research, Krishi Bhawan, New Delhi.

.. Respondents

(None for the respondents)

ORDER(ORAL)

(Hon'ble Sh. S. R. Adige, Member (A))

Learned proxy counsel for the applicant appears, and states that the applicant seeks to withdraw this application, as relief prayed for has already been granted by the Respondents. Prayer is allowed. Accordingly this application is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (Judicial)

S. R. Adige
(S. R. Adige)
Member (A)

sk